

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:646
ANSWERED ON:07.08.2013
GRANTING DEEMED TO BE UNIVERSITY STATUS
Sule Supriya

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a large number of private/Government colleges have been given the status of deemed to be university in the country during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) whether the creation of such universities has yielded any improvement in the higher education; and
- (d) if so, the details of the parameters adopted for their evaluation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) & (b): No, Madam. During the last three years, only one Institution of higher education, i.e. the National Institute of Food Technology, Entrepreneurship & Management (NIFTEM), in Sonapat, Haryana has been declared as Deemed-to-be-University by the Government of India under Section 3 of the University Grants Commission (UGC) Act, 1956.

(c): The basic idea behind the concept of 'Deemed-to-be-University' was to promote, strengthen and bring those institutions under the purview of the UGC, which for historical or any other circumstances were not universities, yet are doing work of high standard in specialized academic field comparable to a university. The conferment of degree-granting powers on such institutions has certainly led to an improvement in the standards of teaching, learning and research in these institutions.

(d): The Government on 6th July, 2009 constituted a Committee of eminent academic experts to review the functioning of institutions that are deemed to be universities and the desirability of their continuance as such. The Review Committee adopted the following nine parameters to evaluate the Deemed-to-be-Universities:

1. Consideration of the idea of a university
2. Whether all their present academic activities / programmes could have been carried out without being a deemed university; how the status of deemed university became a stimulus for better performance
3. Conformity to the provisions of the UGC Act and the UGC Guidelines for the recognition of an institution as deemed university
4. Aspects of governance
5. Quality of and innovations in teaching – learning processes
6. Research output and its impact (research publications, books, monographs, patents, etc.)
7. Doctoral and other research degree programmes
8. Faculty resources and
9. Admission processes and award of degrees.